NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

M-21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

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MOHD SHARIEF TARIQ, MEMBER-JU	DICIAL
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: CP/583/(IB)/2017	
: MARK LIGHTING SOLUTIONS I	PVT LTD
: TRIVITRON HEALTHCARE PVT LT	ΓD
: 9 RULE 6	
DESIGNATION	SIGNATURE
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Counsel for Repordent	K. Rybuch 4/12/17
	HOHD SHARIEF TARIQ, MEMBER-JU : : CP/583/(IB)/2017 : MARK LIGHTING SOLUTIONS II : TRIVITRON HEALTHCARE PVT LT : 9 RULE 6 DESIGNATION REPRESENTATION BY WHOM Can fee



ORDER

The matter has been mentioned in relation to CP/583/(IB)/2017 titled Mark Lighting Solutions Pvt. Ltd. -vs- Trivitron Healthcare Pvt. Ltd. Counsels for both the parties are present and filed joint memo for settlement. The same is placed on record. The joint memo shall form part of the order. In the light of the joint memo, the Application stands disposed of.

MEMBER (JUDICIAL)

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